

Subject:- Enquiry in the complaints regarding modification of Lawyers Chambers without the consent of Hon'ble Building Committee, Punjab, of the Hon'ble Punjab and Haryana High Court and approved plan and also the bungling in allotments of Lawyers Chambers Complex, Part-II at Ludhiana and other related issues.

"Public Notice

Sh. M.M.Dhonchak, Additional District & Sessions Judge-cum-Officer on Special Duty (Grouping)-cum-Enquiry Officer, Punjab and Haryana High Court at Chandigarh, is probing the complaints regarding modification of Lawyers Chambers without the consent of Hon'ble Building Committee, Punjab, of the Hon'ble Punjab and Haryana High Court and approved plan and also the bungling in allotments of Lawyers Chambers Complex, Part-II at Ludhiana and other related issues. He is also probing the complaints regarding illegal allotments of Chambers, Part-II, Guru Angad Dev Complex, District Courts, Ludhiana. He is also conducting enquiry into the alleged scandal of illegal allotments and fraud committed by Sh.P.S.Ghuman, Ex. President, Ludhiana Bar Association, Vice Chairman, Bar Council, Chandigarh, AAG, Punjab and Haryana High Court in reference with illegal allotments of Lawyers Chambers in new Lawyers Building Complex, Part-II, Ludhiana.

The record with regard to the allotments of the chambers to lawyers, obtained from District Bar Association, Ludhiana, would be available in the office of District & Sessions Judge, Ludhiana from 23.02.2015 to 02.03.2015. Any person may inspect the record in the office

of District & Sessions Judge, Ludhiana on any working day from 23.02.2015 to 02.03.2015 between 1100 hours to 1600 hours excluding lunch hours and after perusal of the same, such person may personally file the affidavit before District & Sessions Judge, Ludhiana or the undersigned, up to 10.03.2015. Such affidavit has to be strictly based upon the record pertaining to the allotments of the chambers and the contents should only highlight the flaw or support of the allotments traceable from the record.”

The circulation may be removed from the website after the expiry of a fortnight.

(M.M.Dhonchak)
Additional District & Sessions Judge-cum
Enquiry Officer-cum-Officer on Special
Duty, Punjab & Haryana High Court,
Chandigarh